



## THE HIGH COURT OF KERALA

Ernakulam-682031

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Date: 16-08-2019

No: F3 - 05303/2018 (2)

### TENDER NOTICE No. 5/2019

Sealed tender superscribing '**Quotation for subscription of International package of Westlaw India**' is invited, for one year to the Library, High Court of Kerala. Tender may be addressed to 'The Registrar General, High Court of Kerala, Kochi-31.'

The rates quoted in the tender should be for supply of the International package of the said database to the Library, High Court of Kerala. The price quoted must clearly specify the rate, taxes, fees/duties (if any), separately. Where advance payment is insisted on, an agreement has to be executed on the receipt of confirmed orders. All the Journals/ Periodicals available in the International package of the said database are to be made available online, as and when published. In case of any deviation from the agreement, the High Court reserves the right to cancel the contract without further notice or recover the liquidated damages, if any.

The last date & time for receipt of tender is **03.09.2019, Tuesday at 2.30 PM.** and tender received after the prescribed time and date is liable to be rejected. The tender will be opened by Registrar General/ Registrar General in-charge at **3.00 PM** on **03.09.2019** in the presence of such of the tenderer or of the authorized representatives who may be present at that time.

Further information if needed, can be obtained from office during working hours.

  
K. Haripal  
Registrar General

To,

M/S Thomson Reuters South Asia Pvt Ltd  
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